

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 117
Appeal No. 1206/252/ND/2018**

Under Section: 252

In the matter of:

Nextgen Bhumiestates Pvt. Ltd. **....Appellant**

Vs.

ROC & Another. **....Respondent**

Order delivered on 01.03.2019

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Appellant : Mr. Naveen Shree Pandey, FCS

For the ROC : Ms. Kusum Yadav,
Company Prosecutor

For the IT : Mr. Sanjay Kumar, Jr. St. Counsel
with Mr. Aayushman Vatsayayana,
Adv.

ORDER

ROC and Income Tax Department are directed to file reply within three weeks, with the copy in advance to the other side. For further consideration on 12.04.2019.

Sd/-

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**